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W.P(C)No. 516 OF 2000

ITEM No.20

Court No. 4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.516/2000(For Prel. Hearing)

ALL INDIA GRAMINE BANK WORKS.ORG. & ANR

Petitioner (s)

VERSUS

UNION OF INDIA

Respondent (s)

(With Office Report)

Date : 20/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK
HON'BLE MR. JUSTICE U.C. BANERJEE

For Petitioner (s) M/s. B.K.Sinha,Subhash Chandra &
Mr. B.K.Satija,Adv

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J.
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In view of the submission made by the learned counsel on 1.12.2000 and in view of the fact that C.A. No.2218/1999 has already been disposed of by the reasoned judgment, we see no justification for entertaining this Writ Petition. The Writ Petition is disposed of accordingly.

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(Y.P.Dhamija)

(Suneet Bala Sharma)@@

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COURT MASTER

COURT MASTER